

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 121 of 2022 (PH)	Pratim Bayal Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	Kumar Anurag Singh Zain A Khan Shwetank Singh
3.	Comp. App. (AT) (Ins) No. 1031 of 2022	State Bank of India Vs. Solo Metals Pvt. Ltd.	Siddharth Sangal	
4.	Comp. App. (AT) (Ins) No. 1196 of 2022	Kelvin Buildcon Pvt. Ltd. Vs. Kaliber Association Pvt. Ltd. & Anr.	Rakesh Kumar	Anirban Bhattacharya Dhruv Sachdeva-R1 Gagan Gulati-R2
5.	Comp. App. (AT) (Ins) No. 1201 of 2022	Ramesh Kumar Suneja Vs. Brij Mohan Sahni & Anr	Sanjay Kumar Visen	S. Shrey Nikhilu-R1 N. Duby Abhishek Anand-R2
6.	Comp. App. (AT) (Ins) No. 1222 of 2022	Rakesh Rajpal Vs. R.P. Rajpal Abhikaran Pvt. Ltd. & Ors.	Kushagra Singh	Karan Valecha Ravi Pahwa-R1 Sumesh Dhawan Shaureya Shyam-R2 Vikas Mehta
7.	Comp. App. (AT) (Ins) No. 1229 of 2022 & I.A. No. 3747 of 2022	Elica Hospitality LLP Vs. Amit Jain Resolution Professional of M/S Neesa Leisure Ltd.	Uday Bedi	

8.	Comp. App. (AT) (Ins) No. 1233 of 2022 & I.A. No. 3759 of 2022	Bharat Doshi Vs. Autobahn Automotive Pvt. Ltd.	R. Arunadhri Iyer	Diwakar R. Singh
9.	Comp. App. (AT) (Ins) No. 1240 of 2022	International Combustion (India) Ltd. Vs. The Indure Pvt. Ltd.	Rudra Dutta	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 104 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	Aditya Kumar-R1 Anirban Bhattacharya Dhruv Sachdeva-R5 Patita P. Bishwal-RP
11.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	Rubina Khan Rohit Gupta-R2 Kunal Kanungo-R1
12.	Comp. App. (AT) (Ins) No. 366 of 2022	Dhiraj Sinha & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Vaibhav Singh	Shikha Khurana
13.	Comp. App. (AT) (Ins) No. 367 of 2022	Varun Chhabra & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Abhay P. Singh	Shikha Khurana
14.	Comp. App. (AT) (Ins) No. 389 of 2022	Manoj Roy Through Poa Holder Arun Roy Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Abhay P. Singh	Riya Thomas
15.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd. With	Swartika Kumari	Apoorv Agarwal-RP
16.	Comp. App. (AT) (Ins) No. 334 of 2022	Nitin Verma & Anr. Vs. Today Homes Noida Pvt. Ltd. & Ors.	Preeti Taneja	Apoorv Agarwal-R2

17.	Comp. App. (AT) (Ins) No. 369 of 2022	Dyna Rasayan Udyog Pvt. Ltd. Vs. Ms. Pooja Bahry & Anr. With	Ashish Aggarwal	Pooja Bahry
18.	Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Ors. Vs. Pooja Bahry (Erstwhile Resilution Professional of NTL Electronics India Pvt. Ltd.) & Ors. With	Aditi Sharma	Jasveen Kaur Pooja Bahry-R1 Milan Singh Negi-R2, R3 & R4
19.	Comp. App. (AT) (Ins) No. 412 of 2022	Praveen Gupta & Ors. Vs. Pooja Bahry (Erstwhile Resolution Professional of NTL Electronics India Ltd.)	Milan S. Negi	Jasveen Kaur Pooja Bahry-R1
20.	Comp. App. (AT) (Ins) No. 524 of 2022	Tricounty Premier Hearing Services Inc. Vs. State Bank of India & Anr.	Aditi Sharma	
21.	Comp. App. (AT) (Ins) No. 658 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd. & Ors.	Manish K. Choudhary	Akshat Khare
22.	Comp. App. (AT) (Ins) No. 694 of 2022	Sheershak Agarwal Vs. Hind Tradex Ltd. & Anr.	Vinay Shukla	Mohit Chaudhary Imran Ali-R1 Vicky Dang-R2
23.	Comp. App. (AT) (Ins) No. 727 of 2022	Mrs. Radha Prakash Vs. Bhadani Financers Pvt. Ltd.	Kirit S. Javali	Manish Jain
24.	Comp. App. (AT) (Ins) No. 811 of 2022	Shree Ganapati Power and Transformers. Vs. Vijeta Projects And Infrastructure Ltd. & Ors.	Jatin Sapra	Abhijeet Sinha Akanksha Kaushik-R1
25.	Comp. App. (AT) (Ins) No. 839 of 2022	Jaydip Ghose & Ors. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Private Ltd. & Ors.	Shambo Nandy	Sanchari Chakraborty
26.	Comp. App. (AT) (Ins) No. 860 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. & Ors. With	Ayan Chakraborty	Sanchari Chakraborty Kumarjit Banerjee-R1 Kaushik Banerjee Jishnu Chaudhary Zeeshan Hazve-R2 Arun Aggarwal-R3

27.	Comp. App. (AT) (Ins) No. 861 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. (In CIRP) & Ors.	Ayan Chakraborty	Sanchari Chakraborty Nirak Agarwal-R2 Kaushik Banerjee Zeeshan Hazve-R2 Srishty Jaura-R3
28.	Comp. App. (AT) (Ins) No. 966 of 2022	Rahul Gupta & Anr. Vs. Chandra Prakash With	Abhishek Anand	Alisha K. Shail
29.	Comp. App. (AT) (Ins) No. 401 of 2022	Rakesh Gupta & Anr. Vs. Mahesh Bansal Resolution Professional Gupta Marriage Hall Pvt. Ltd.	Ashish Choudhury	Abhishek Anand Pathik Choudhary
30.	Comp. App. (AT) (Ins) No. 980 of 2022	Ritu Tandon Vs. Rain Automotive India Pvt. Ltd.	Nakul Mohta	Abhishek Anand Mohak Sharma
31.	Comp. App. (AT) (Ins) No. 1020 of 2022	ABB India Ltd. Vs. Shailesh Verma Resolution Professional of South East U.P. Power Transmission Company Ltd. & Ors.	Deepak Biswas	Manmeet Singh Nascassia Khuranaand Vanita Bhargava Wamika Trehan-R2 Ramakant Rai-R3
32.	Comp. App. (AT) (Ins) No. 1071 of 2022	Orbis Trusteeship Service Pvt. Ltd. Vs. Nobal Buildtech Pvt. Ltd.	Anindita R. Chowdhury	
33.	Comp. App. (AT) (Ins) No. 1148 of 2022	Akashganga Processors Pvt. Ltd. Vs. Shri Ravindra Kumar Goyal & Ors.	Karan Valecha	Deep Bisht Ashish Makhija-R1 Pyush Beriwal Ankit Raj-R2
34.	Comp. App. (AT) (Ins) No. 1171 of 2022	Viveck Goel Vs. Akasa Finance Ltd. & Anr.	Mareesh P. Sahay	Rajendra Beniwal Aman Singhania-R1

For Hearing

35.	Comp. App. (AT) (Ins) No. 905 of 2022 (PH)	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. With	Shantanu Singh	Abhishek Anand Nipun Gautam Ishita Sharma Saurabh Jain- Impleader
36.	Comp. App. (AT) (Ins) No. 642 of 2022 (PH)	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	Abhishek Anand Prabhat R. Singh-R1 Saurabh Jain- Impleader

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

37.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
38.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
39.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
40.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar